

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the Stakeholders of Fuji Lio Trading Private Limited

1.	Name of Corporate Person	Fuji Lio Trading Private Limited												
2.	Date of Incorporation	November 11, 2011												
3.	Authority under which corporate person in incorporated/ registered	Registrar of Companies, Chennai												
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74990TN2011FTC083098												
5.	Address of the registered office and principal office (if any) of corporate person	RMZ Milenia Business Park 1C, 1st Floor, Phase II No.143, MGR Road Perungudi, Chennai TN 600096 IN												
6.	Liquidation commencement date of corporate person	October 22, 2019												
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	<table><tr><td>Name</td><td>Mr. Himanshu Srivastava</td></tr><tr><td>Address</td><td>Tower E-1704, 17 Floor, Ireo Uptown Sector 66, Near Park, Gurgaon, Haryana, 122001</td></tr><tr><td>Telephone No.</td><td>91 98104 42472</td></tr><tr><td>Mobile No.</td><td>91 98104 42472</td></tr><tr><td>e-mail id</td><td>himanshusrivastava.ca@gmail.com</td></tr><tr><td>IP Registration Number</td><td>IBBI/IPA-001/IP-P00163/2017-18/10332</td></tr></table>	Name	Mr. Himanshu Srivastava	Address	Tower E-1704, 17 Floor, Ireo Uptown Sector 66, Near Park, Gurgaon, Haryana, 122001	Telephone No.	91 98104 42472	Mobile No.	91 98104 42472	e-mail id	himanshusrivastava.ca@gmail.com	IP Registration Number	IBBI/IPA-001/IP-P00163/2017-18/10332
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e-mail id	himanshusrivastava.ca@gmail.com													
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8.	Last date for submission of claims	November 21, 2019												

Notice is hereby given that the Fuji Lio Trading Private Limited has commenced voluntary liquidation on October 22, 2019.

The stakeholders of Fuji Lio Trading Private Limited are hereby called upon to submit a proof of their claims, on or before November 21, 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Himanshu Srivastava

Date: October 22, 2019

Place: Gurgaon

HIMANSHU SRIVASTAVA
LIQUIDATOR
IBBI/IPA-001/IP-P00163/2017-18/10332